

Statement

*Details of expenditure incurred during last three years in various schemes
of Ministry of women and child development*

(Rs. in crore)

Name of the Scheme	2006-07	2007-08	2008-09	2009-2010 (upto 2.3.2010)
Programme for Juvenile Justice	21.78	22.12	21.14	7.92*
An Integrated Programme for Street Children	10.16	9.39	11.47	2.46*
Scheme of Assistance to Homes for Children to promote in-country adoption	2.77	6.01	8.42	7.93*
Scheme for welfare of working children in need of care and protection	2.59	2.45	1.88	1.00
Integrated Child Protection Scheme	-	-	-	22.20
Rajiv Gandhi National Creche Scheme for Working Mothers	94.19	97.25	86.96	77.55

* These schemes have been merged with Integrated Child Protection Scheme and only reimbursement of grants prior to 2009-2010 have been considered and released under respective schemes.

Grants-in-aid for NGOs

1960. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL :

SHRI DHIRAJ PRASAD SAHU :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether Government has any plan to reduce the grants-in-aid in the next financial year for the NGOs especially for those NGOs working for the upliftment of women in the country;
- (b) if so, the reasons therefor;
- (c) the grants-in-aid earmarked to NGOs during the last three financial years; and
- (d) the details of grants already sanctioned during that period i.e. 2007-08, 2008-09 and 2009-10?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) No Sir. The Ministry implements a number of schemes/programmes, some of which provide for grants-in-aids to NGOs to implement the programme. Requirement of funds for various schemes is worked out on basis of assessed need and demand for the scheme.

(c) and (d) The information for the last three financial years. 2006-07, 2007-08 and 2008-09 is available in the Annual Reports of the Ministry. The information is also available on the website of the Ministry www.wcd.nic.in.

Details for the year 2009-10 have also been compiled for the Annual Report 2009-10. The Annual Report-2009-10 is under print and would be laid on the Table of both the Houses of Parliament and uploaded on the Ministry's website, shortly.

Nutrition Programme for Adolescent Girls

†961. SHRI R.C. SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that, as a part of improving the child health and nutrition, Government is implementing the Nutrition Programme for Adolescent Girls in 51 districts of the country to provide free foodgrains to undernourished adolescent girls;

(b) if so, the details of 51 districts identified under the above programme; and

(c) the number of beneficiaries of the 51 districts including identified districts in Andhra Pradesh under the above programme since inception of the scheme, year-wise and district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Nutrition Programme for Adolescent Girls is being implemented on pilot basis in 51 identified districts. List of 51 districts is available on the web site of the Ministry (www.wcd.nic.in).

(c) Under NPAG, funds are released State-wise, Similarly, the numbers of beneficiaries are also consolidated state-wise. Details are on the web site of the Ministry (www.wcd.nic.in).

For the state of Andhra Pradesh, the district wise details of beneficiaries as reported by the State are as under:-

Year	No. of beneficiaries	
	Mehboobnagar	Adilabad
2002-03	0	0
2003-04	370273	17487
2005-06	243299	216700
2006-07	227083	202973
2007-08	146186	220843
2008-09	287746	208760
2009-10 (till date)	150000	221000